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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/3873/2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Tezpur, Sonitpur

Dated Guwahati, the 24th April, 2024

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- DJ(S)/1193, dated 15.03.2024

Sir,

With reference to the subject cited above, I am directed to inform you that **Smti. Dimpee Talukdar**, Civil Judge (Jr. Div.) No.1, Tezpur, Sonitpur has been allowed to avail LTC for the block period of 2022-2025, to visit Kolkata and return back, along with her mother Smti. Kanchan Das and her sister Smti. Cimpi Talukdar (subject to fulfilling criteria as dependent family members), w.e.f. 12.04.2024 to 15.04.2024, by the shortest possible route, as per existing Rules.

Smti. Talukdar may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/3874-3877/2024/A. Dated 24th April, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. **Smti. Dimpee Talukdar**, Civil Judge (Jr. Div.) No.1, Tezpur, Sonitpur for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

19/4/24
REGISTRAR (VIGILANCE)

19/04/24